

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM & ARUNACHAL PRADESH)

**NOTIFICATION**

**Dated Guwahati, the 31<sup>st</sup> August, 2017.**

**No. HC.VII-79/2017/4239/A.** Shri Samindra Nath Kakati, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, is transferred as UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, vice Shri Jibon Chandra Pator transferred.

Shri Kakati will join at his new place of posting immediately.

**No. HC.VII-79/2017/4240/A.** Shri Jibon Chandra Pator, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati, is transferred as UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, vice Shri Samindra Nath Kakati transferred.

Shri Pator will join at his new place of posting immediately.

**No. HC.VII-79/2017/4241/A.** Shri Dipumoni Kalita, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, is transferred as UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, vice Shri Himanjal Goswami transferred.

Shri Kalita will join at his new place of posting immediately.

**No. HC.VII-79/2017/4242/A.** Shri Himanjal Goswami, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati, is transferred as UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati, vice Shri Dipumoni Kalita transferred.

Shri Goswami will join at his new place of posting immediately.

**(N.B. The seniority of Shri Jibon Chandra Pator and Shri Himanjal Goswami will be decided by the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati. The seniority of Shri Samindra Nath Kakati and Shri Dipumoni Kalita will be decided by the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati and the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati respectively).**

By Order,

Sd/-

M.K. Kalita

**REGISTRAR (VIGILANCE)**

  
31/8/2017

**Memo No. HC.VII-79/2017/4243-4258/A dated 31.08.2017**

Copy to:

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwhati.
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
3. The Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati. He is requested to release Shri Samindra Nath Kakati and Shri Dipumoni Kalita in order to enable them to join at their new place of posting immediately.
4. The Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati. He is requested to release Shri Himanjal Goswami in order to enable him to join at his new place of posting immediately.
5. The Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati. He is requested to release Shri Jibon Chandra Pator in order to enable him to join at his new place of posting immediately.
6. The Registrar -cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Joint Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
8. The Deputy Registrar, \_\_\_\_\_, Gauhati High Court, Guwahati.
9. The Private Secretary to Hon'ble Mr. / Mrs. Justice \_\_\_\_\_, Gauhati High Court, Guwahati.
10. The Systems Analyst, Gauhati High Court, Guwahati, for uploading the Notification in the Gauhati High Court website.
11. The C.A. to the Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Admn.)/ Registrar (Estt.), Gauhati High Court, Guwahati.
12. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bammunimaidan, Guwahati, for publication of the Notification in the Assam Gazette.
13. Shri Samindra Nath Kakati, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
14. Shri Jibon Chandra Pator, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 3, Guwahati.
15. Shri Dipumoni Kalita, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 1, Guwahati.
16. Shri Himanjal Goswami, UDA, Office of the Special Judge, CBI, Assam, Addl. Court No. 2, Guwahati.

**REGISTRAR (VIGILANCE)**

31/8/2017

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31.08.17